

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 125
IA(CA) No. 16/JPR/2023
CA No. 33/JPR/2023
CA No. 09/JPR/2024
CP No. 02/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Amar Kumar Somani

...Petitioner

Versus

M/s Suratgarh Gases Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Nitesh Srivastava, Adv.
For the Respondent : Dolly Sharma, Adv.
Rakshit Jain, Adv.

ORDER

IA(CA) No. 16/JPR/2023

This application has been filed by the Petitioner under Section 17(1) of Limitation Act, 1963 read with Rule 11 of the NCLT Rules, 2016 for condonation of delay in filing the petition. It is submitted that pleadings are complete in this IA. List the IA on 30.07.2024.

CA No. 33/JPR/2023

Heard Ms. Dolly Sharma, Adv. appearing on behalf of the Applicant. Mr. Nitesh Srivastava, Adv. appearing for the Respondent No. 1 & 2 submits that reply has been filed. There is no representation on behalf of the remaining

Sd/-

Sd/-

respondents. Mr. Rakshit Jain, Adv. appearing for the Respondent No. 7. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel.

List the IA on 30.07.2024.

CA No. 09/JPR/2024

Heard Mr. Nitesh Srivastava, Adv. appearing for the Applicant. Ms. Dolly Sharma, Adv. appearing for the Respondent No. 4 & 5. There is no representation on behalf of the Respondent No. 3. An affidavit of service has been filed vide Diary No. 1433/2024 dated 04.06.2024. Mr. Mahaveer Prasad Agarwal (Respondent No. 8) has been served. Despite service, there is no representation on behalf of the Respondent No. 8. Learned counsel for the Applicant is directed to serve today's proceeding to the person who has been duly impleaded in this matter.

CP No. 02/241-242/JPR/2023

Heard Mr. Nitesh Srivastava, Adv. appearing on behalf of the Petitioner. Ms. Dolly Sharma, Adv. appearing for the Respondent No. 4 & 5. None appears for the Respondent No. 2 & 3 today. Mr. Rakshit Jain, Adv. appearing for the Respondent No. 7. Interim order shall remain continue till the next date of hearing. List the matter along with pending IAs on 30.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 06, 2024